

मिलता है, राष्ट्रीय बचत सर्टिफिकेट में परिवर्तित किये जाते हैं;

(ग) क्या यह सच है कि इससे जनता को बड़ी कठिनाई होती है;

(घ) क्या इस सम्बन्ध में कोई शिकायत मिली है ?

परिचहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) जी नहीं।

(ख) जी नहीं।

(ग) प्रश्न ही नहीं उठता।

(घ) जी हाँ। सब पोस्टमास्टर, जिसने टिकटें दफ्तर की तिजोरी में रखी थीं, उस समय ड्यूटी पर नहीं था। इस सम्बन्ध में आवश्यक कार्रवाई की गई है ताकि राष्ट्रीय बचत टिकटों हर समय उपलब्ध रहें।

#### Export of Sugar

✓ 2135. { Shri Pangarkar:  
Shri G. K. Jedhe:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to export sugar through the private mills' association at Calcutta;

(b) if so, whether any quota of sugar for export has been allotted to the federation of the co-operative sugar mills in Maharashtra;

(c) whether it is a fact that sugar worth rupees one crore is lying in the co-operative sugar factories of Maharashtra;

(d) whether any representation has been made to get export quota from Government by the co-operative sugar mills; and

(e) if so, the result thereof?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir. The Indian Sugar Mills Association has been appointed as the Export Agency under the provisions of Sugar Export Promotion Act, 1958.

(b) Yes, Sir. The quantity fixed for export, from time to time, is ap-

portioned among factories in proportion to their production. Out of 1 lakh tons so far released, the quantity apportioned to the co-operative sugar factories in Maharashtra, totals 8,066 tons.

(c) Yes, Sir, but the stock position is heavy with all factories in the country due to increased production.

(d) and (e). Sugar produced by all factories in the country is not of exportable quality. The Export Agency has, therefore, to select factories which produce sugar of exportable quality and draw from them the required quantity for actual exports against their export quotas or as additional purchases in lieu of the export quotas diverted to internal sale of factories whose sugar is not of exportable quality.

A representation has been received from Federation of Co-operative Mills in Maharashtra that more sugar should be taken from Maharashtra co-operatives for actual exports and this is receiving consideration.

The Export Agency has purchased about 4640 tons of sugar from Kopergon and Pravaranagar Co-operative Factories in Maharashtra, in addition to their normal export quotas.

#### Medical College in Madhya Pradesh

2136. Shri Birendra Bahadur Singhji: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Government of India have advised the Madhya Pradesh Government to go ahead with only one new medical college in the State during the Third Five Year Plan period as against the two colleges proposed by the State Government; and

(b) if so, whether they have also mentioned its location?

The Minister of Health (Shri Kar-markar): (a) and (b). In the Working Group meeting held on the 17th October, 1960, to discuss the Third Five Year Plan of Madhya Pradesh,